

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).20393/2005

(From the judgment and order dated 20.4.2005 in WP No. 2521/2005 of the HIGH COURT OF

BOMBAY)

DEFIANCE KNITTING INDUSTRIES PVT.LTD.

Petitioner(s)

VERSUS

JAY ARTS

Respondent(s)

(With prayer for interim relief and office report )

Date: 11/08/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Petitioner(s)

Mr. C.A.SUndram, Sr. Adv.

Mr. Mahesh Agarwal, Adv.

Mr. Rishi Agrawala, Adv.

Mr. E.C. Agrawala,Adv.

MR. Dhruvad Kashyap, Adv.

For Respondent(s) Mr. V.A.Bobde, Sr. Adv.

Mr. Nikhil M.Sakhardande, Adv.

Mr. Niranjan Pandit, Adv.

Mrs.Rekha Palli,Adv.

UPON hearing counsel the Court made the following

O R D E R

Arguments heard.

Judgment reserved.

(Shashi Sareen)

Court Master

(Vijay Aggarwal

Court Master